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(2012) 10 P&H CK 0160

High Court Of Punjab And Haryana At Chandigarh

Case No: CRM No. M-38829 of 2011 (O and M)

Harpreet Singh APPELLANT

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State of Haryana RESPONDENT

Date of Decision: Oct. 12, 2012

Hon'ble Judges: K.C. Puri, J

Bench: Single Bench

Advocate: Saurabh Bajaj, for the Appellant; Amandeep Singh, AAG, Haryana, for the

Respondent

Final Decision: Dismissed

Judgement

K.C. Puri, J.

Learned counsel for the petitioner has submitted that the petitioner has been acquitted and as such, the present petition has become infructuous. Dismissed as having been rendered infructuous.